

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 20th day of **August, 2018**.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01654/2015.

Priyanka Singh.Applicant.

VE R S U S

Union of India & Ors.Respondents

Advocate for the applicant : Shri Sunil (absent)
Shri Seemant Singh (absent)
Advocate for the Respondents: Shri A.K. Pandey

O R D E R
(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

It is seen from the order sheets that on previous listed date i.e. 09.03.2017, 01.05.2017, 10.02.2018 and 22.03.2018, none was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**